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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/2016
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. GOWTHAM KUMAR	COUNSEL FOR RESPONDENT	
2.	B. HARIKRISHNAN	COUNSEL FOR PETITIONER	

ORDER

Shri B. Harikrishnan, Counsel for Petitioner Present. Shri K. Gowtham Kumar, Counsel for Respondent present. Both of the Counsels prayed time for submitting final arguments. At request time is extended. Put up on 9/02/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)